

DISTRICT COURT , KOZHIKODE

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Court Complex,
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OFFICIAL MEMORANDUM

No. A1- 8407 / 2022

Dated:05-08-2022

Sub:- Estt. District Court , Kozhikode – Details of Senior Clerks & Clerks –
Calling of - Reg.

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The undermentioned presiding officers are requested to furnish the details of Senior Clerks and Clerks in their administrative control in the prescribed proforma on or before 12 - 08 - 2022.

By Order


Sheristadar


To

1. The Addl. District & Sessions Judge-I/II/III/IV/ V, Kozhikode.
2. The Chairman, Waqf Tribunal, Kozhikode.
3. The Addl. District and Sessions Judge (for the trial of cases relating to atrocities and sexual violence towards Women and Children), Kozhikode.
4. The Special Judge (NDPS Act Cases) / Addl. District & Sessions Judge, Vadakara.
5. The Special Addl. Sessions Judge (Marad Cases), Kozhikode.
6. The Judge, Family Court, Kozhikode / Vadakara.
7. The Motor Accidents Claims Tribunal, Kozhikode/Vadakara.
8. The Special Judge, Fast Track Special Court ,Kozhikode / Koyilandy.
9. The Principal Sub Judge, Kozhikode.
10. The Sub Judge, Vatakara / Koyilandy.
11. The Principal Munsiff I/II, Kozhikode.
12. The Munsiff, Koyilandy / Vadakara/ Nadapuram
13. The Munsiff-Magistrate ,Payyoli ,Perambra, Thamarassery.
14. The Nyayadhikari, Gram Nyayalaya, Koduvally, Thamarassery.
15. The Nyayadhikari, Gram Nyayalaya, Kunnummal, Kuttiady.

Copy to:

- 1.The Senior Superintendent, District Court, Kozhikode.
- 2.The Junior Supdt-II/ III/ IV, District Court, Kozhikode.
- 3.Section B1, B1(A) , District Court, Kozhikode.

